

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/87/9/AMR/2022		9 of IBC	Hippocampus Health Care Private Limited Vs. DP Marine Exports Private Limited

ORDER

Present: Mr. P. Janaradhana Rao, Ld. Counsel for the OC.

Mr. Y. Suryanarayana, Proxy Counsel for the CD.

Pleadings are completed. For hearing, list the matter on 08.07.2024.

Sd/-

**SANJAY PURI
MEMBER (TECHNICAL)**

Sd/-

**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**